

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA**

Appeal No. ST/75818/2018

Rishabh Sponge Limited

....Appellant (s)

Vs.

Commissioner of CGST & Central Excise, Durgapur

....Respondent (s)

Appearance:

None for the Appellant (s)

Shri T. Mondal, AC (AR) for the Respondent(s)

CORAM:

HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

Date of Hearing :- 21.02.2019

PER SHRI P.K.CHOUDHARY

Registry to list the appeal before the Division Bench in due course.

(Dictated and pronounced in the open court.)

**(P.K.Choudhary)
Member(Judicial)**

msh